Form 1

National Legal Services Authority (Free and competent legal services) Regulation, 2010 The Form of Application of Legal Services (This may be prepared in the regional language)

Registration No.

1.	Name	:	
2.	Permanent Address	:	
3.	Contact Address with phone no. if any, e-mail ID, if any	:	
4.	Whether the applicant belongs to the category of persons mentioned in section- 12 of the Act	:	
5.	Monthly income of the applicant	:	
6.	Whether affidavit/ prof has been produced in support of income/ eligibility u/s 12 of the Act	:	
7.	Nature of legal aid or advice required	l :	
8.	A brief statement of the case, if court based legal services is required.	:	
Place:			Signature of the applicant
Date:			Signature of the applicant